

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-40-2020**

Prince Ezeawa ... Petitioner

Versus

State & Anr. ... Respondents

Shri Raju Poulekar, Advocate for the Petitioner.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 4th September 2020****P.C. :**

The learned Additional Public Prosecutor for the respondents seeks time to take instructions.

2. Post the matter on 11.09.2020.

DAMA SESHADRI NAIDU, J.

NH